

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

**Appeal No. 175 of 2016 &
IA No. 385 of 2016**

Dated : 18th July, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

M/s Vedanta Ltd. ...Appellant(s)
Versus
Odisha Electricity Regulatory Commission &Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Matrugupta Mishra

Counsel for the Respondent(s) : Mr. G. Umapathy
Mr. Rutwik Panda for R.1

Mr. R.K. Mehta
Mr. Abhishek Upadhyay
Ms. Himanshi Andley for R.3 to 5

ORDER

Issue notice. Mr. Rutwik Panda takes notice on behalf of Respondent No.1 and Mr. R.K. Mehta takes notice on behalf of Respondent Nos. 3 to 5. Notice be issued to the other Respondents returnable on 23.08.2016. Dasti, in addition, is permitted.

List the matter on **23.08.2016**.

(I. J. Kapoor)
Technical Member
Ts/jps

(Justice Ranjana P. Desai)
Chairperson